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- Brightcom Group Ltd., In re*, (Biju S., Quasi Judicial Authority Securities and Exchange Board of India), [2025 SCC OnLine SEBI-SO 98](#)
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- Citrus Check Inns Ltd., In re*, (Ananth Narayan G., Whole Time Member), [2025 SCC OnLine SEBI-OCM 112](#)
- CNBC Awaaz, In re*, (Biju S., Quasi Judicial Authority), [2025 SCC OnLine SEBI-SO 101](#)
- Dealing In Illiquid Stocks Options on BSE, In re*, (Jai Sebastian, Adjudicating Officer), [2025 SCC OnLine SEBI-AO 320](#)
- Dealing in Illiquid Stocks Options on BSE, In re*, (Jai Sebastian, Adjudicating Officer), [2025 SCC OnLine SEBI-AO 321](#)
- Dealings in Illiquid Stocks Options on BSE, In re*, (Jai Sebastian, Adjudicating Officer), [2025 SCC OnLine SEBI-AO 323](#)
- Dewan Housing Corpn. Ltd., In re*, (Ananth Narayan G., Whole Time Member and Kamlesh C. Varshney, Whole Time Member), [2025 SCC OnLine SEBI-SO 93](#)
- Dish TV India Ltd., In re*, (Sudeep Mishra, Adjudicating Officer), [2025 SCC OnLine SEBI-SO 92](#)
- Eastman Group, In re*, (Amit Kapoor, Adjudicating Officer), [2025 SCC OnLine SEBI-AO 319](#)
- Emkay Consultants Ltd., In re*, (Jai Sebastian, Adjudicating Officer), [2025 SCC OnLine SEBI-AO 327](#)
- Fino Payments Bank Ltd., In re*, (Sudeep Mishra, Adjudicating Officer), [2025 SCC OnLine SEBI-SO 95](#)
- Front Running of the Trades of Big Clients, In re*, (Ananth Narayan G., Whole Time Member and Amarjeet Singh, Whole Time Member), [2025 SCC OnLine SEBI-SO 96](#)
- G.G. Engineering Ltd., In re*, (Amit Kapoor, Adjudicating Officer), [2025 SCC OnLine SEBI-AO 333](#)
- Gala Global Products Ltd., In re*, (Jai Sebastian, Adjudicating Officer), [2025 SCC OnLine SEBI-AO 325](#)
- Indian Energy Exchange Ltd., In re*, (Kamlesh C. Varshney, Whole Time Member), [2025 SCC OnLine SEBI-OCM 116](#)
- Inspection of NSDL Conducted During FY 2023-24, In re*, (Sudeep Mishra, Adjudicating Officer), [2025 SCC OnLine SEBI-SO 99](#)
- Kami Singh Sheoran v. CPIO*, (Ruchi Chojer, Appellate Authority), [2025 SCC OnLine SEBI-RTI AA 380](#)
- Kumar Gautam v. CPIO*, (Ruchi Chojer, Appellate Authority), [2025 SCC OnLine SEBI-RTI AA 379](#)
- M.N. Jinna v. CPIO*, (Ruchi Chojer, Appellate Authority), [2025 SCC OnLine SEBI-RTI AA 381](#)
- Mawana Sugars Ltd., In re*, (Sudeep Mishra, Adjudicating Officer), [2025 SCC OnLine SEBI-AO 331](#)

Mediaone Global Entertainment Ltd., In re, (Jai Sebastian, Adjudicating Officer), [2025 SCC OnLine SEBI-AO 324](#)

Octant Interactive Technologies Ltd., In re, (Amit Kapoor, Adjudicating Officer), [2025 SCC OnLine SEBI-AO 329](#)

Podium Market Research, In re, (Amarjeet Singh, Whole Time Member), [2025 SCC OnLine SEBI-OCM 115](#)

Prashant v. CPIO, (Aliasgar S Mithwani, Appellate Authority), [2025 SCC OnLine SEBI-RTI AA 378](#)

Quasar India Ltd., In re, (Amit Kapoor, Adjudicating Officer), [2025 SCC OnLine SEBI-AO 318](#)

Refex Industries Ltd., In re, (Jai Sebastian, Adjudicating Officer), [2025 SCC OnLine SEBI-AO 330](#)

Role of Axis Trustee & Embassy Office Parks, In re, (Jai Sebastian, Adjudicating Officer), [2025 SCC OnLine SEBI-SO 97](#)

Sapankumar Rathi v. CPIO, (Ruchi Chojer, Appellate Authority), [2025 SCC OnLine SEBI-RTI AA 382](#)

Sungold Capital Ltd., In re, (Ananth Narayan G., Whole Time Member), [2025 SCC OnLine SEBI-OCM 114](#)

Tetari Devi v. CPIO, (Ruchi Chojer, Appellate Authority), [2025 SCC OnLine SEBI-RTI AA 383](#)

Trading in Illiquid Stock Options at BSE, In re, (Amit Kapoor, Adjudicating Officer), [2025 SCC OnLine SEBI-AO 332](#)

Trading Members in Illiquid Stock Options, In re, (Jai Sebastian, Adjudicating Officer), [2025 SCC OnLine SEBI-AO 328](#)

V MARC India Ltd., In re, (Amarjeet Singh, Whole Time Member), [2025 SCC OnLine SEBI-OCM 113](#)

Vicky Bhimrao Sonawale v. CPIO, (Ruchi Chojer, Appellate Authority), [2025 SCC OnLine SEBI-RTI AA 377](#)

Vinny Overseas Ltd., In re, (Jai Sebastian, Adjudicating Officer), [2025 SCC OnLine SEBI-AO 322](#) [41]

Central Notifications

Central Board of Direct Taxes [Notification No. 132 of 2026-CBDT]

Ministry of Finance [Notification No. 52/2026-Central Excise]

Ministry of Finance [Notification No. 53/2026-Central Excise]

Ministry of Finance [80/2026-Cust (NT)]

Ministry of Communications and Information Technology [Noti. No. RG-8/(2)/2025-ADV_FEA-I [Telecom Consumers Protection (Thirteenth Amendment) Regulations, 2026]]

Ministry of Law and Justice [Noti. No. 14 of 2026 [Andaman and Nicobar Islands (Right to Public Services) Regulations, 2026]]

Ministry of Law and Justice [Noti. No. 15 of 2026 [Lakshadweep (Right to Public Services) Amendment Regulations, 2026]]

Ministry of Law and Justice [Noti. No. G.S.R. 856(E) [National Tribunals Commission and Qualification, Selection, and Conditions of Service of Chairperson and Members of Tribunals Rules, 2026]]

Ministry of Parliamentary Affairs [Noti. No. G.S.R. 857(E) [Ministry of Parliamentary Affairs, Section Officer Recruitment Rules, 2026]]

Ministry of Petroleum and Natural Gas [F. No. PNGRB/Tech/1-T4SCGD/(4)/2023-Part(1)(E-6228)
[Petroleum and Natural Gas Regulatory Board (Technical Standards and Specifications including
Safety Standards for City or Local Natural Gas Distribution Networks) Amendment Regulations,
2026]] [10]

Policy documents

Right of Way Policy for Telecom Infrastructure, 2021 (Chandigarh)]

Adjustment Policy for Persons with Disabilities of Electricity Wing, 2025 (Chandigarh)] [2]

Foreign Rules

Arbitration Rules of the Singapore International Arbitration Centre, 2016

Investment Arbitration Rules of the Singapore International Arbitration Centre, 2017 [2]

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